

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SIMARA FOODS PRIVATE LIMITED
OPERATING IN MANUFACTURING OF FOOD PRODUCTS, GRAIN MILL PRODUCTS
AND MILLING OF DAL (PULSES) AND DEALING IN IMPORT OF AGRICULTURAL
COMMODITIES IN THE STATE OF MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.NO.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	SIMARA FOODS PRIVATE LIMITED CIN: U51101MH1993PTC073090 PAN: AABCM9356K
2.	Address of the Registered Office	Office No.7, Floor 4th, Plot 237/243, Barar House, Abdul Rehman Street, Sutar Chawl, Mandvi, Mumbai City, Mumbai, Maharashtra, India, 400003
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
5.	Installed capacity of main products/ services	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
6.	Quantity and value of main products/ services sold in the last financial year	INR 14.56 Crores (Appx.) as per the Audited Financial Statements for the FY 2024-25
7.	Number of employees/workmen	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details including last available Financial Statements (with schedules) of two years, lists of creditors can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com List of Creditors is available at https://ibbi.gov.in/claims/claim-process/U51101MH1993PTC073090
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Eligibility criteria for Resolution Applicants can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
10.	Last date of receipt of expression of interest	18.07.2026
11.	Date of issue of the provisional list of prospective resolution applicants	28.07.2026
12.	Last date of submission of objections to the provisional list	02.08.2026
13.	Date of issue of the final list of prospective resolution applicants	12.08.2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	17.08.2026
15.	Last date for submission of resolution plans	16.09.2026
16.	Process email id to submit Expression of Interest	cirp.simarafoods@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Registered as Small Enterprise in the State of Maharashtra vide Udyam Registration Number: UDYAM-MH-19-0174404

Date: 03.07.2026

Place: Indore

For Simara Foods Private Limited

Sd/-

Navin Khandelwal

Resolution Professional

In the matter of Simara Foods Private Limited

Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31.12.2026

Process Specific Email ID: cirp.simarafoods@gmail.com

Registered Email ID: navink25@yahoo.com

Address of Resolution Professional registered with IBBI:

206, Navneet Plaza, Old Palasia, Indore, Madhya Pradesh, 452018

